

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal No. 296 of 2013

Dated : 20th August, 2014

Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member

Prayas Energy Group

..... Appellant(s)

Versus

**Maharashtra Electricity Regulatory
Commission & Ors.**

..... Respondent(s)

Counsel for the Appellant(s) : Mr. M.G. Ramachandran
Mr. Kumar Mihir

Counsel for the Respondent(s) : Mr. Buddy A. Ranganadhan for R-1
Ms. Ramni Taneja
Mr. Kiran Gandhi for R-3
Mr. Sanjay Sen, Sr. Adv
Mr. Pranav Vyas for R.2

ORDER

Post the matter on **19.09.2014.**

(Rakesh Nath)
Technical Member

(Justice M. Karpaga Vinayagam)
Chairperson

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